

NOTICE

As directed, it is hereby informed to all concerned that the memo of appeal/petitions should be addressed as “**Hon’ble the Chief Justice and his companion Judges**” and in case of Hon’ble the Acting Chief Justice, it should be “**Hon’ble the Acting Chief Justice and his companion Judges**” in place of name of Hon’ble the Chief Justice/ Acting Chief Justice.

This order shall come into force with immediate effect.

By Order

Sd/-

Registrar General

Dated the 15th June, 2011
Jharkhand High Court, Ranchi